

## THE HIGH COURT OF KERALA

Kochi - 682 031

Dated – 03.08.2017

**PROCEEDINGS**

Judicial Department – Transfer, posting and filling up the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

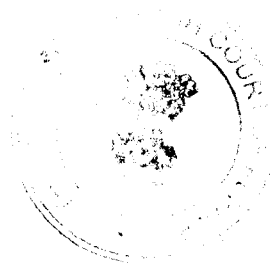
---

Read : 1. High Court order of even number dated 28.07.2017  
2. High Court Proceedings No. B4-53172/2014 dated 03.08.2017

**ORDER NO. B1(B) – 733/2017**

As part of filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

1. Shri. **V.M. Basheer**, Sheristadar, District Court, Thiruvananthapuram is transferred and posted as Sheristadar, District Court, Thodupuzha .
2. Shri. **M. Sugunan**, Sheristadar , Spl Court (SPE/CBI) Thiruvananthapuram, is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Thiruvananthapuram .
3. Shri. **P. Ranjith**, MACT, Vadakara is appointed as Sheristadar, District Court in the scale of pay ₹ 42,500- 87000 and posted as Sheristadar, District Court, Kasaragod .
4. Shri **V. Gopalakrishnan**, Sheristadar, Addl Sessions Court, Kottarakkara is transferred and posted as Sheristadar, Spl Court (SPE/CBI) , Thiruvananthapuram.
5. Shri **K. Saju Kumar**, Sheristadar, MACT, Thiruvananthapuram is transferred and posted as Sheristadar, Family Court, Thiruvalla .
6. Smt **A.G. Nishadevi**, Sheristadar, MACT, Neyyattinkara is transferred and posted as Sheristadar, MACT, Thiruvananthapuram.
7. Shri **T. Martin**, Sheristadar, Additional District Court, North Paravur is transferred and posted as Sheristadar, Special Court (SPE/CBI)-II, Ernakulam.



8. Shri. **P.R. Vasudevan Pillai**, Sheristadar, MACT, Ernakulam is transferred and posted as Sheristadar, Addl Sessions Court, Kottarakkara .
9. Smt **J. Kusumam**, Sheristadar, Family Court, Thiruvalla is transferred and posted as Sheristadar, Family Court, Chavara .
10. Shri. **G. Harikumar**, Sheristadar, MACT, Taliparamba, is transferred and posted as Sheristadar, MACT, Punalur .
11. Smt **Kumari Sobhana**, Sheristadar MACT, Punalur is transferred and posted as Sheristadar, MACT, Neyyattinkara.
12. Shri **K. Hussain**, Sheristadar, Spl Court (SPE/CBI)-II, Ernakulam is transferred and posted as Sheristadar, MACT, Kozhikode.
13. Smt. **R. Mrudula**, Sheristadar, Sub Court, Palakkad is promoted as Sheristadar, Addl.District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, Spl.Court SC/ST (POA) Act Cases, Manjeri.
14. Shri. **T.K. Anilkumar**, Sheristadar, Sub Court, Nedumangad is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, MACT, Ernakulam.
15. Shri. **N.Karunakaran**, Sheristadar, Sub Court , Hosdurg is promoted as Sheristadar , Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, MACT, Taliparamba .
16. Shri. **Jubet J**, Sheristadar, Sub Court , Kochi is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, Spl Court (SPE/CBI) - I, Ernakulam.



17. Smt. **D. Girija**, Sheristadar, Sub Court, North Paravur is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, Addl. District Court, North Paravur.

18. Shri. **B. Ramachandran Pillai**, Sheristadar, Family Court, Chavara is transferred and posted as Sheristadar, Family Court, Kottarakkara .

19. Shri **R.S Savier**, Senior Superintendent, District Court, Thiruvananthapuram is transferred and posted as Sheristadar, Sub Court , Nedumangad.

20. Smt. **Asha Sam Varghese**, Sheristadar, Sub Court, Muvattupuzha is transferred and posted as Senior Superintendent , District Court, Kottayam .

21. Shri. **Anish John**, Senior Superintendent, Addl District Court, Mavelikkara is transferred and posted as Sheristadar, Sub Court, Muvattupuzha .

22. Shri. **Mohan Das M.T.**, Senior Superintendent, District Court, Kasaragod is transferred and posted as Sheristadar, Sub Court, Hosdurg.

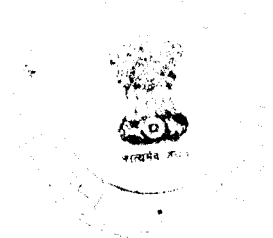
23. Shri. **P.V. Rajan**, Senior Superintendent, Spl.Court (NDPS Act Cases) Vadakara is transferred and posted as Sheristadar, Sub Court, Kozhikode.

24. Shri. **Benny Sebastian**, Senior Superintendent, Additional District Court, Neyyattinkara is transferred and posted as Senior Superintendent, Addl District Court, Mavelikkara.

25. Shri. **Titus D.**, Sheristadar, Sub Court, Thrissur is transferred and posted as Senior Superintendent, Addl District Court, Neyyattinkara .

26. Shri. **S. Chandra Babu**, Sheristadar, Sub Court, Ottappalam is transferred and posted as Senior Superintendent, District Court, Thiruvananthapuram .

27. Smt. **Lilly Varghese K.**, Sheristadar, Sub Court, Devikulam is transferred and posted as Sheristadar, Sub Court, Kochi.



28. Shri. **C. Sasi Kumar**, Junior Superintendent, MACT, Attingal promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court and under orders of posting as Senior Superintendent, District Court, Kozhikode is posted as Senior Superintendent, Additional Sessions Court, Kottarakkara . The High Court order read above stands modified to the above extent.

29. Smt.**P.S.Sreejaya**, Junior Superintendent, Munsiff's Court, Ernakulam is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, North Paravur.

30. Smt. **M.B. Padmini**, Junior Superintendent, MACT, Ernakulam is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court , Thrissur.

31. Shri. **A.A. David**, Junior Superintendent, Munsiff's Court Thrissur is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court , Ottappalam.

32. Shri. **A.B. Aboobacker**, Junior Superintendent, Munsiff's Court, Thodupuzha is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Devikulam.

33. Shri.**T.P.Madhusoodanan**, Junior Superintendent, Munsiff's Court - I, Kozhikode is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Kozhikode.

34. Shri. **V.N. Baburajan**, Junior Superintendent, Munsiff's Court, Irinjalakkuda is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Palakkad .



35. Shri. **C.R. Reghunathan**, Junior Superintendent, District Court, Thalassery is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent , Spl Court, NDPS Act Cases, Vadakara.

36. Shri. **N.C Augustine**, Junior Superintendent, District Court, Ernakulam, is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600-79,200 and posted as Senior Superintendent , District Court, Kasaragod

The officers at Sl.No 1, 2, 5 to 12, 16 to 27 and 33 are not eligible for joining time and transfer T.A.

The officer at Sl.No 4 is not eligible for joining time .

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



( By Order )

*K. Babu*  
K. Babu

Registrar ( Subordinate Judiciary )

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (36copies)  
 The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
 The Addl.Chief Secretary to Government, Home (C) Department, TVPM ( with C/L)  
 The Director of Public Relations, Thiruvananthapuram.  
 All District Judges  
 The Chief Judicial Magistrate, Kollam  
 The Officers and the courts concerned  
 The Private Secretary to the Chief Justice, High Court.  
 The Public Relations Officer, High Court.  
 The Confidential Assistants to the Registrars, High Court.  
 The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.  
 The I.T Section, High court (for uploading in the High Court Website )  
 The Administrative Records Section, High Court ( 2 copies )